

Central Administrative Tribunal
Principal Bench: New Delhi

17

OA No. 2052/92

New Delhi, this the 26th day of August, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Shri K. Muthukumar, Member (A)

Sh. D.S. Nakra
s/o Shri M.R. Nakra,
8, Munirka Marg,
Vasant Vihar, New Delhi.

....Applicant
(By Advocate: None)

Versus

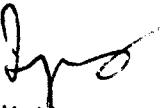
Union of India through

Secretary,
Ministry of Personnel, Public Grievances
and Pensions, Deptt. of Pensions and
Pensioners' Welfare.
New Delhi.

.....Respondents
(By Advocate: None)

O R D E R (ORAL)
[Dr. Jose P. Verghese, Vice-Chairman (J)]

None appears for the parties even on the
second call. This being 1992 matter, is dismissed for
default and non-prosecution.


(K. Muthukumar)
Member (A)

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(Dr. Jose P. Verghese)
Vice-Chairman (J)